

EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of operational creditors (Other than Workmen and Employees and Government Dues); Date of Commencement of CIRP: March 28 2024; List of Creditors as on 11th April, 2025

S.N o	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					(Amount in ₹)					
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Which or related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Shubham Enterprises	NA	18.02.2025	8921217	8921217	Unsecured Operational Debt	-	-	-	-	-	0.00	-	NA	
2	Anand Polymers	AAWFA9959J	22.02.2025	3470499	3470499	Unsecured Operational Debt	-	-	-	-	-	0.00	-	NA	
3	M/ s Memoir	ABDFM8095R	22.02.2025	16898209	11534614	Unsecured Operational Debt	-	-	-	-	-	5363595.00	-	Amount claimed towards levy of interest on invoice and interest @18%, shall be rejected, since the amount is not reflected in the books of accounts of the CD.	
4	Kiran Cookware Private Limited	U28931DL2005 PTC139774	17.09.2024	4636769.4	4627968.4	Unsecured Operational Debt	-	-	-	-	-	8801.00	-	Amount admitted to the extent the same is reflecting in thebooks of accounts of the CD and that the further documents sought for the claim under verification	
				33926694.4	28554298.4									5372396.00	-

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